

Nature of Case- Cr.Appl(SJ)

Filing No.- 8368/2020

Shiv Narayan Mandal And Others Vs The State of Jharkhand.

Advocate- Aman Shekhar.

DEFECTS:-

2. expired on 16.05.20 ; Delayed by 19 days.

9(i) Subject may be categorically stated.

(ii) Impugned judgement may be correctly paginated(after para 19) and same may be indicated at index pg.

(iii) Name stated below LTI of Appeallant no. 3 and 6 at Vak,does not tally from the body of Vak.

(iv) P.O name of Appeallant is missing at Vak.

(v) Party position may be corrected at index and pg 1.

(vi) Limitation petition may be filed.